

RAJYA SABHA

Wednesday, the 7th February, 2024 / 18 Magha, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Reports and Accounts (2022-23) of the Indian Museum, Kolkata and the Victoria Memorial Hall, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Arjun Ram Meghwal, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the Indian Museum, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Museum.

[Placed in Library. See No. L.T. 11042/17/24]

(ii) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institution.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11043/17/24]

Report and Accounts (2022-23) of EIL, Bhubaneswar, Odisha and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति

(अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Ninety-sixth Annual Report and Accounts of the Eastern Investments Limited (EIL), Bhubaneswar, Odisha for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11255/17/24]

Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (1) S.O. 5153(E)., dated the 1st December, 2023, levying user fee for the project of 2LPS/4L Section of Gadu - Porbandar Section of NH-8E in the State of Gujarat.
- (2) S.O. 5327(E)., dated the 14th December, 2023, levying user fee for the project of four or more lane of Salem to Vaniyambadi Section of NH-179A in the State of Tamil Nadu.
- (3) S.O. 5328(E)., dated the 14th December, 2023, levying user fee for the project of four lane Section of Salem Tirupathur - Vaniyambadi Road Section of NH-179A in the State of Tamil Nadu.
- (4) S.O. 5366(E)., dated the 18th December, 2023, levying user fee for the project Six laning of NH-27 (Old NH-15) from Samakhiyali to Santalpur Section in the State of Gujarat on BOT (Toll) basis.
- (5) S.O. 5368(E)., dated the 19th December, 2023, levying user fee for the project of four or more lane of Jagdishpur - Ayodhya Section of NH-330A in the State of Uttar Pradesh.
- (6) S.O. 39(E)., dated the 2nd January, 2024, levying user fee for the project of four or more lane Section of Harda-Betul Section of NH-47 in the State of Madhya Pradesh.
- (7) S.O. 149(E)., dated the 11th January, 2024, levying user fee for the project of 2LPS/4 lane Section of Nadurbar (Kolde) — Prakasha —